

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

222. C.P. (IB)/522(MB)2023

IN THE MATTER OF

DALAL STREET CREDIT CAPITAL LIMITED

Section 59 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 25.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: PCS Dhrumil M Shah (VC)

For the Respondent:

ORDER

ROC is directed to file the response before the next date. Adjourned to **14.05.2024**

for arguments.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)